

**SPECIAL BENCH**

**ITEM NO.194**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.11/ALD/2023**

**CORAM:**

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 18<sup>th</sup> July, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SSM INTERNATIONAL PVT. LTD. V/S VIJAY KUMAR GUPTA.</b>
<b>UNDER SECTION</b>	<b>59(7) IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Anil Kumar, PCS

*: For the Liquidator*

Sh. Shivendra Bahadur Singh, CGSC

*: For the RoC*

**ORDER**

- 1. Ld. Counsel representing the respective parties are present.**
- 2. Ld. Counsel representing the liquidator states that the Official Liquidator had died and the process for appointing a new liquidator is underway and therefore, he seeks a short adjournment.**
- 3. In the interest of justice, the matter is adjourned for further hearing on 30<sup>th</sup> July, 2024 before the Regular Bench.**

***-Sd-***

**(Ashish Verma)  
Member (Technical)**

***-Sd-***

**(Manni Sankariah Shanmuga Sundaram)  
Member (Judicial)**

***18<sup>th</sup> July, 2024***

*Bipul Kumar Tiwari  
(Stenographer)*